

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF J.R.FURNACE AND OVENS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s J R Furnace and Ovens Private Limited
2.	Date of incorporation of corporate debtor	12/06/2008
3.	Authority under which corporate debtor is incorporated / registered	Companies Act 1956/Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29142TN2008PTC068171
5.	Address of the registered office and principal office (if any) of corporate debtor	L-4, SIDCO Industrial Estate, Villavakkam Chennai 600 049, Tamil Nadu
6.	Insolvency commencement date in respect of corporate debtor	26 November 2019
7.	Estimated date of closure of insolvency resolution process	180 days from the date of commencement of resolution process which is 23 May 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name – M Jayasree Address.- 1A Saffron Krishna Kutiya No.49 Bharathi Park 7 th Cross, Coimbatore 641 011, Tamil Nadu. Email id: jayashree_muralidharan@yahoo.co.uk Registration No. IBBI/IPA-001/IP-P00733/2017-2018/11236
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Same as above
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Name – M Jayasree Address.- 1A Saffron Krishna Kutiya No.49 Bharathi Park 7 th Cross, Coimbatore 641 011, Tamil Nadu. Email id: jayashree_muralidharan@yahoo.co.uk
11.	Last date for submission of claims	10 December 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) link:https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of a corporate insolvency resolution process of the M/s J.R.Furnace and Ovens Private Limited on 26 November 2019 (copy of the order was communicated to the undersigned on 28 November 2019).


The creditors of M/s J R Furnace and Ovens Private Limited, are hereby called upon to submit their claims with proof on or before 10 December 2019 to the interim resolution professional at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29 November 2019
Place: Coimbatore

sd/ 
M Jayasree
Interim Resolution Professional